

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD**

REGIONAL BENCH – COURT NO. 14

Excise Appeal No. 11442 of 2013-SM

[Arising Out Of OIO-35-COMMR-SURAT-II-2013 Dated- 06/03/2013 Passed By Commissioner of Central Excise, Customs and Service Tax-SURAT-II)

Swagat Synthetics

C-1/B,568/569, Gidc, Pandesara,
Surat, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Surat-ii

New C.Ex Building...Opp. Gandhi Baug,
Chowk Bazar, Surat,
Gujarat 395001

.....Respondent

APPEARANCE:

None appeared for the Appellant

Shri. H.P. Shrimali, Superintendent (AR) for the Appellant

CORAM: HON'BLE MR. SOMESH ARORA MEMBER (JUDICIAL)

DATE OF HEARING: 10.01.2025
DATE OF DECISION:10.01.2025

The appeal is disposed of. For order, see order of date in Customs Appeal No. 11455 of 2013.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**

Prachi